

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 168 of 2014 & I.A No. 280 of 2014  
&  
Appeal No. 214 of 2014 & I.A No. 334 OF 2014**

**Dated : 12<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 168 OF 2014 & IA-280 OF 2014**

**PTC India Ltd. .... Appellant(s)**

**Versus**

**Uttrakhand Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.1  
Mr. Tarun Johri for R.2  
Mr. Anand K. Ganesan for R.4

**Appeal No. 214 of 2014 & IA-334 of 2014**

**PTC India Ltd. .... Appellant(s)**

**Versus**

**Punjab Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1  
Mr. Tarun Johri for R.2  
Mr. Anand K. Ganesan for R.4

**ORDER**

Post these matters for hearing on **22.01.2015.**

**(Rakesh Nath )**  
**Technical Member**  
Ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**